

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petrolube India Limited Date of Commencement of Liquidation: 23-09-2019; List of Stakeholders as on Date: 31-07-2026; Name of IP: Mr. Ashwani Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 11082

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		985848		985848				NA
2	Liquidation costs incurred till date		20163947		20163947				NA
3	Secured financial creditors	5	387722539	5	289779845	0	97942694.10	0	Annexure 3
4	Unsecured financial creditors	8	32993073	7	28216844	0	4776229	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	9	8628730	7	824500	0	7804230	0	Annexure 6
7	Operational creditors (Government Dues)	8	568410307	7	500304646	0	68105661	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	350899458	10	284798986	0	66100472		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		40	1369803902	36	1125074616	0	244729286.1	0	